

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:30

ANSWERED ON:13.02.2009

MANUAL SCAVENGERS

Adhalrao Patil Shri Shivaji;Patel Shri Kishanbhai Vestabhai;Sai Shri Nand Kumar;Singh Shri Sugrib;Verma Shri Ravi Prakash

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

(a) whether the National Human Rights Commission (NHRC) has constituted a high level group to make elaborate plans to end manual scavenging within a fixed time frame in the country;

(b) if so, the details of progress made during 2007-08 and 2008-09 so far;

(c) whether NHRC has requested the Union and State Governments to adopt Manual Scavengers and Construction of Dry Latrines (Prohibition) Act, 1993; and

(d) if so, the response of the various States and Union Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION ( KUMARI SELJA )

(a)&(b): No, Sir.

(c)&(d): Yes, Sir. As per the information available with NHRC, the details regarding responses of various State/UTs is annexed.

**ANNEXURE**

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA USQ NO.30 FOR 13.2.2009.

Status of Adoption of the Employment of Manual Scavengers & Construction of Dry Latrines (Prohibition) Act, 1993 by the State Government as per the information available with NHRC.

S. No. State/UTs Status

1.	Andhra Pradesh	Adopted
2.	Arunachal Pradesh	Response awaited
3.	Assam	Adopted
4.	Bihar	Adopted
5.	Chattisgarh	Adopted
6.	Delhi	Adopted
7	Goa	Adopted
8.	Gujarat	Adopted
9.	Haryana	Adopted
10.	Himachal Pradesh	Own Municipal Act
11.	Jammu & Kashmir	Response awaited
12.	Jharkhand	Response awaited
13.	Karnatka	Adopted
14.	Kerala	Adopted
15.	Madhya Pradesh	Adopted
16.	Maharashtra	Adopted
17.	Manipur	Adopted
18.	Meghalaya	Adopted
19.	Mizoram	Response awaited
20.	Nagaland	Response awaited. Replied that there is no Manual Scavenging Scavenging.
21.	Orissa	Adopted
22.	Punjab	Response awaited
23.	Rajasthan	They have their own seperate Act.
24.	Sikkim	Response awaited.
25.	Tamil Nadu	Adopted.
26.	Tripura	Adopted.
27.	Uttar Pradesh	Adopted
28.	Uttarakhand	Adopted.

- |                                  |                  |
|----------------------------------|------------------|
| 29. West Bengal                  | Adopted.         |
| 30. Andaman & Nicobar<br>Islands | Adopted          |
| 31. Chandigarh                   | Response awaited |
| 32. Dadra & Nagarhaveli          | Response awaited |
| 33. Daman & Diu                  | Response awaited |
| 34. Lakshadweep                  | Response awaited |
| 35. Pondicherry                  | Response awaited |